

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

.... Applicant/petitioner

v.

M/s. Granite Gate Properties Pvt.Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 22.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Ravi Aggarwal & Mr. Ishaan Aggarwal,
Advs. for R-1 & IA-2555/2020 & IA-
2578/2020

Mr. Sumit Bindal, Adv. For IA-2481/2020

Mr. Ravi Aggarwal, Ad. For IA-2555/2020

Mr. Anil Kumar Hajelay & Mr. Anant Kumar
Hajelay, Advs. for IA-3092/2020

Mr. Manoj Kumar Garg, Adv.

Mr. Anant A. Pavgi, Adv. For IA-2643/2020

Mr. Piyush Singh & Mr. Prateek Vats, Advs.
for Surjender Kalia In IA-2479/2020

Mr. Gautam Singhal & Mr. Rajat Chaudhary,
Advs. for IDBI Bank

Mr. Atul Kumar Singh, Adv. For IA-
3885/2020

For the Respondent

Mr. Anang Shandilya & Mr. Sandeep Joshi,
Advs. for IA-2537/2020 & IA-2627/2020

Mr. Vishal Mehan, Adv. For R-1 in IA-
3328/2020

Mr. Sumit Roy & Mr. Varun Pandey, Advs. for
R-1

Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr.
Ankit Sharma & Mr. Dhruv Gupta, Advs.for
IA-3945/2020

Mr. Vishal Mohan, Adv. For R-1

Mr. Abhay Kaushik, Adv. For IA-2550,
2536/2020

For the RP

Mr. Anchit Singh Gyani, adv. For R-1 & 2
Mr. Sumant Batra & Mr. Sanyam Saxena,
Advs.

For the RCB

Mr. Harshit Agarwal, Adv.

For the RCB
For the NOIDA Authority

For the Home Buyers
For the SMV Agencies

Mr. Harshit Agarwal, Adv.
Mr. P. Nagesh & Mr. Rachit Mittal, Advs. in
CA-1338/2019 & IA-764/2020
Mr. Sahil Sethi, Adv.
Mr. Saurabh Balwani, Adv.

ORDER

IA-764/2020

List on **01.10.2020**.

List Avoidance Application on **15.10.2020**.

List Resolution Plan Application on **16.10.2020**.

—sd—

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

22.09.2020
Ritu Sharma